

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. C.A(CAA)/140/MB/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Allahabad Glass Works Private Limited**

**Section: 230-232, Sec 234 of Companies Act, 2013**

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**ORDER**

PCS, Nithish Bangera appeared for the Applicant. Counsel appearing for the Applicant seeks liberty to file NoC by way of additional affidavit. Registry is directed to accept the additional affidavit filed by the Applicant. List this matter on **20.05.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**